

(b) whether it is also a fact that the condition of runway pavements and other buildings has deteriorated because of lack of maintenance;

(c) if so, what steps have been taken by Government to repair the airport pavements and for development of terminal facilities; and

(d) what is the estimated cost for all the works and what is the provision made for civil works during the Sixth Five Year Plan period in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes, Sir. The aerodrome has not been in use for a long time. The deterioration in the condition of pavements and buildings is due to normal wear and tear. The maintenance of this aerodrome is not as intensive as that of an active aerodrome.

(c) and (d). To reactivate the aerodrome, the pavements and terminal building are to be developed and safety services and radio, navigational and communication facilities are to be provided. The rough cost estimate of all these works will be Rs. 115.16 lakhs. A provision of Rs. 50 lakhs for civil works has been made in the Sixth Five Year Plan (1980—85).

*352. [Transferred to the 6th August, 1982.]

Setting up of a new factory of Hindustan Aeronautics Limited

*353. **SHRI C. HARIDAS :** Will the Minister of DEFENCE be pleased to

(a) whether it is a fact that Government of Kerala submitted to the Central Government in 1980 all the required in-

formation pertaining to the location for setting up a new factory of Hindustan Aeronautics Limited;

(b) if so, whether the Central Government have considered the same; and

(c) what action has been taken by the Central Government in the matter?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b). Yes, Sir.

(c) The State Government has been informed that while taking a final view on the proposal their request would be considered along with offers from several other States.

Gold Prices

*354. **DR. SARUP SINGH:**

SHRI SYED SHAHABUDDIN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the price of gold in the world market has been steadily going down;

(b) if so, what was the price of gold in the world market on the first of every quarter beginning from January, 1981;

(c) whether it is a fact that contrary to the world trend the internal price of gold has been relatively stable;

(d) if so, what has been the price of gold in the Indian market on the first of every quarter beginning from January, 1981;

(e) whether this phenomenon has resulted in large scale smuggling of gold into India; and

(f) if so, what is the quantum of gold estimated to have been smuggled during each quarter beginning from January, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (c). Yes, Sir.

(b) and (d). The international and domestic price of gold on the first avail-

able date of each quarter beginning from January, 1981 is given below:

Date	International price of gold - (U.S. dollar per troy Ounce)	Domestic price of gold (Rs. per 10 grammes)
6-1-1981	599.25	1680
1-4-1981	516.75	1670
1-7-1981	422.00	1630
1-10-1981	436.75	1750
5-1-1982	403.50	1720
1-4-1982	327.00	1650
1-7-1982	311.75	1630

(e) According to reports received by Government, gold continues to be sensitive to being smuggled into India on account of the increasing price differential between the international and domestic price of the metal.

(f) There is no authoritative estimate of the quantity of gold smuggled during each quarter beginning from January, 1980. However, the quantity of gold seized by the Customs authorities while being attempted to be smuggled during the period 1980 to 1982 (upto May) is given below:—

Year	Approximate quantity of gold seized (in Kgs.)
1980	85
1981	152
1982 (upto May)	559

Interception of I.T.D.C. Furniture

*355. SHRI M. BASAVARAJU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware of a recent press report stating therein that valuable furniture made for I.T.D.C. Hotel in New Delhi was intercepted while being taken out of the hotel;

(b) if so, whether it is a fact that this furniture was allegedly manufactured for one of the senior officers of ITDC on his verbal orders; and

(c) whether Government have enquired into the matter and if so, what actions has been taken against the concerned officer?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) and (c). I.T.D.C. has requested C.B.I. to conduct an inquiry and the matter is under investigation.

Raids by Income Tax Department

*356. SHRI DIPEN GHOSH: Will the Minister of FINANCE be pleased to state:

(a) the number of raids conducted by the Intelligence Wing of the Income Tax Department during the period from 1-4-78 to 1-4-81;

(b) the value of cash jewellery etc. seized during such raids;

(c) the number of cases where the Income Tax Department had completed the assessment, prior to such raids; and